

O.A. No 726/06



List O.
before Hon'ble J. for
Adm./F.O./E.H. On

20.12.07

22.02.08

[Signature]

NOIL
NO RA recd.

[Signature]
18/2/08

O.A. No. 726/06

22.02.08

Hon' Mr. Ashok S. Karamadi, J.M.

Hon' Mr. Shailendra Pandey, A.M.

None for the applicant even in the revised call.

Sri A.N. Ambhust holding brief of Shri P. Mathur Counsel for the respondents is present. In this matter CA is filed. Having regard to the same since the learned counsel for the applicant is not showing any interest in prosecuting the case, this OA is dismissed in default and for non prosecution.

[Signature]
A.M.

[Signature]
J.M.

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